

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3398
ANSWERED ON:16.03.2011
LAW TO CHECK PIRACY
Dubey Shri Nishikant

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to amend the Copyright Act, 1957 to check film and video piracy;
- (b) if so, the details thereof; and
- (c) the time by which the said Act is likely to be amended?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a), (b) & (c): Yes Sir. The Ministry has already introduced the Copyright (Amendment) Bill, 2010 in the Rajya Sabha on 19th April, 2010 which had been referred to the Department Related Standing Committee on Human Resource Development on 23 April, 2010 for examination. The Standing Committee has since submitted its report on 23rd November, 2010. Some of the provisions introduced in the Bill contain provisions to curb internet piracy.